The Minister of Welfare (Shri Sitaram Kesri): (a) Pre-examination training centres for providing coaching to SC and ST candidates for Civil Services, State Services and Banking services etc. have been set up in various parts of the country including all State capitals.

(b) The centres are set up at places proposed by the State Governments/U.T. Admns.

[English]

Import of Post Operative Equipments

- 840. Shri M. V. Chandrashekara Murthy: Will the Minister of Health and Family Welfare be pleased to state:
- (a) whether the Union Government have identified some modern and sophisticated post-operative equipments for rendering treatment in different hospitals in the country;
- (b) whether these equipments are mostly available in developed countries;
- (c) if so, whether the Government propose to import these equipments; and
 - (d) if so, the details thereof?

The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha): (a) Union Government has not made any separate indentification of sophisticated post operative equipments for use in Union Government hospitals.

(b) to (d) Does not arise.

P.F. Account of Scooter's India Ltd.

- 841. Shri M. V. Chandrashekara Murthy: Will the Minister of Labour be pleased to state:
- (a) whether the Provident Fund Account of the employees of the Scooter's India Limited, public sector company are in arrears due to want of deposits of employees and employer's contribution:

- (b) if so, the efforts being made to update the accounts; and
 - (c) the facts and details thereof?

The Minister of State in the Ministry of Labour (Shri K. Ramamurthy): (a) No, Sir.

(b) and (c) Do not arise.

Evening Colleges in Delhi

- 842. Dr. Krupasindhu Bhoi: Will the Minister of Human Resource Development be pleased to state:
- (a) whether imparting education to the employed persons is the main objective behind opening of evening colleges in Delhi;
- (b) whether Government are also aware of the hardships being faced by such employed persons in attending the evening colleges in time after office hours; and
- (c) if so, the timings being observed in Evening Colleges of Delhi and the steps taken to review the situation?

The Minister of Human Resource Development (Shri Arjun Singh): (a) According to the information furnished by the University of Delhi, the initial objective of opening Evening Colleges in Delhi was mainly to cater to the requirements of working people. However, to relieve the increasing pressure of admissions in Day Colleges, the University permitted Evening Colleges to admit students who are not employed.

(b) and (c) According to informafurnished by the University of tion Delhi the timings being observed by Evening Colleges in Delhi are not uniform. Classes commence between 2.15-5.30 p.m. in different Colleges continue upto 7.15-9.30 p.m. The University has informed that no complaint has been received regarding alleged hardships being faced by employed persons in attending Evening Colleges. The University has further stated that employed persons can also seek admission to the Non-Collegiate

Women's Education Board and the School of Correspondence Courses and Continuing Education, or pursue their studies as external students of the University.

[Translation]

Children in Orphanages

- 843. Shri Tej Narayan Singh: Will the Minister of Welfare be pleased to state:
- (a) whether Government are aware that orphans are not being looked after properly in the orphanages in Delhi;
- (b) if so, the steps being taken by the Government to streamline their functioning;
- (c) the number of children adopted by the public from various orphanages during the last two years; and
- (d) the criteria fixed by the Government for adoption of children from these orphanages?

The Minister of Welfare (Shri Sitaram Kesri): (a) No, Sir.

- (b) Does not arise.
- (c) There are six recognised voluntary adoption agencies in Delhi: Children are given for adoption through voluntary adoption agencies. The number of children given for adoption from these voluntary agencies within the country in the last two years in given below:—

Year	Children given in adoption within the country			
1989			2 29	
199 0			242	

(d) No criteria has been laid down for in-country adoption.

[English]

Extension of CGHS Facility to Bhubaneshwar, Orissa

844. Shri Anadi Charan Das: Will the Minister of Health and Family Welfare be pleased to state:

- (a) whether Government propose to extend the C.G.H.S. facility to Bhubaneshwar in Orissa State;
 - (b) if so, by when; and
 - (c) if not, the reasons therefor?

The Minister of State in the Ministry of Health and Family Welfare (Shrìmati D. K. Thara Devi Siddhartha): (a) No, Sir.

(b) and (c) As per the existing norms CGHS is to be extended to only those new cities which have a population of more than 7500 Central Government employees. At present Bhubnaeswar does not fulfil this criteria. Therefore, Bhubaneswar is not being considered for extension of CGHS facilities.

Preservation and Upkeeping of Ancient Temples of Jajpur-Orissa

- 845. Shri Anadi Charan Das: Will the Minster of Human Resource Development be pleased to state:
- (a) whether there is any demand for preservation and up-keep of ancient temples (such as Barah Biraju, Trilochaneswar, Jagannath) of Jajpur in Cuttack District of Orissa by the Archaeological Survey of India;
- (b) if so, whether any such proposal is under consideration of the Government with details; and
 - (c) if not, reasons therefor?

The Minister of Human Resource Development (Shri Arjun Singh): (a) Yes, Sir.

- (b) Yes, Sir. The following temples at Jajpur are under consideration of the Government for protection:
 - 1. Jagannath Temple.
 - 2. Trilochaneswar Temple.
 - 3. Varahanath Temple.
 - (c) Does not arise.